



2026:AHC:16971-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 5867 of 2005

Munna @ Mohar Singh

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	: Ajit Kumar Singh Solanki, Ehtesham Afsar Khan, J.S. Sengar, N.I. Jafri, Sanjive Kumar Gupta
Counsel for Respondent(s)	: Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 13.02.2024, sole appellant namely, Munna @ Mohar Singh, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the Court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
S.K.S.